


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
(SM APPEAL BRANCH)

Dated: 17/12/2018

NOTICE

All concerned are hereby informed that the matters listed before Hon'ble Single Member Bench on 17/12/2018 stands adjourned and the next date of hearing will be notified in due course .

By order


Deputy Registrar
(SM)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/ Dy.Registrars/Assistant Registrars/Technical Officer.
3. Bar Association /CDR/SDRS.
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Deputy/Assistant Registrar
(SM)